

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.08.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/197/CHE/2021 IN CP/565/IB/2017
NAME OF PETITIONER : G V Ravikumar (Liquidator) of M/s Air Carnival Pvt Ltd
NAME OF RESPONDENT : S I Nathan (Suspended Director)
SECTION : Sec 19(2) & 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter is adjourned to **07.09.2021** for hearing and disposal.


(K.NATARAJAN)
Deputy Registrar

MS